

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 147 OF 2019 & IA No. 614 OF 2019****Dated: 3rd October, 2019****In the matter of:****Mahindra and Mahindra Ltd.****.... Appellant(s)****Versus****Maharashtra Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.11.2019.**

**Court Master**

NR